

Islands with a view to counter-balance the additional cost of living there;

(b) if so, the rate of additional allowance to be paid to those employees;

(c) what categories of Government employees will benefit from this compensatory allowance; and

(d) whether it will satisfy the demand of non-gazetted employees for 33 1/3 per cent. additional allowance?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (d). There have been frequent representations from the employees of the Andaman and Nicobar Administration for the grant of an allowance to compensate the high cost of living in the Islands.

The Government have decided to sanction a compensatory allowance @ 7½ per cent of basic pay to persons locally recruited for service under the Andaman Administration and in receipt of basic pay below Rs. 500 p.m. subject to marginal adjustment.

This allowance will not be admissible to persons recruited or deputed from the mainland for service in the Andaman and Nicobar Islands, who are already in receipt of Andaman Special Pay.

Coal Mines in Khasi Jaintia Hills

1277. Shrimati Jyotsna Chanda: Will the Minister of Mines and Fuel be pleased to state:

(a) whether Government granted any Licence or Licences for operation of coal mine or mines in Khasi Jaintia Hills district (Assam) in last five years;

(b) how many applications are pending before Government for such mining rights; and

(c) when Government propose to grant these licences?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) to (c). Mineral concessions for operation of coalmines under the Mineral Concession Rules are granted by the State Government, though the prior approval of the Central Government has to be obtained. The information available with the Central Government shows that during the last five years, only one new mining lease was granted for coal in Khasi Jaintia Hills district (Assam).

Certificate Course in Assamese in Delhi University

1278. Shri P. C. Borooah: Will the Minister of Education be pleased to state:

(a) whether Delhi University proposes to introduce a certificate course in Assamese language; and

(b) if so, what are the details of the scheme?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). No, Sir. However, the University authorities are in correspondence with the Assam Government with regard to the latter's suggestion for the inclusion of Assamese as a subject of study for B.A. (Pass) Course.

Allowances to Police Officers in Delhi

1279. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to state:

(a) whether any clothing allowance was given in initial stages to the Inspectors, Sub-Inspectors, Assistant Sub-Inspectors and Constables in Delhi, and if so, at what rate; and

(b) whether any House Rent Allowance or conveyance Allowance was being given to the Police Officers and if so, at what rate?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No clothing allowance is given. But on their first appointment to Police Service, they are supplied with uni-

forms at Government cost in accordance with the scales laid down from time to time. These uniforms are replaced at regular intervals free of cost.

(b) A statement is laid on the Table of the House. [See Appendix II, Annexure No. 42.]

Coal Shortage in Gujarat

1280. **Shri Yajnik:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether large number of small factories have been closed down in Gujarat State due to want of coal;

(b) whether Government have received any representations from such coal using factories and merchant organisations; and

(c) the action taken in the matter?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) to (c). Government have received no specific report of closure of any important industrial unit in Gujarat due to shortage of coal. Reports of occasional shortages and low stock position are, however, received from time to time and in such cases immediate supplies are rushed by way of special and preferential allotments and diversion from other consumers who may have adequate stocks of coal. In order to ensure more regular and satisfactory supplies, the State Government of Gujarat have agreed to create coal dumps at Ahmedabad, Baroda, Surat, Bulsar and Viramgam. The suitability of these stations for dumps is being examined in consultation with the Railways.

Training Centre for the Adult Blind, Dehra Dun

1281. **Shri Indrajit Gupta:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the workers employed in the Sheltered

Workshop under the Training Centre for the Adult Blind at Dehra Dun have been submitting their grievances to the authorities for several years without redress;

(b) whether there is an proposal to increase their emoluments and grant them any old-age benefits; and

(c) whether any surplus has accrued to the Workshop from the sale proceeds of its produce since its inception?

The Minister of Education (Dr. K. L. Shrimall): (a) No, Sir.

(b) A proposal to increase the wage rates for chair canning is under examination. There is, however, no proposal to grant any old age benefits because the Sheltered Workshop does not afford employment on a permanent basis, the normal duration of a worker's stay being three years.

(c) No, Sir.

Schools in Tents in Delhi

1282. **Shri Jedhe:** Will the Minister of Education be pleased to state:

(a) the total number of schools in Delhi being run in tents at present;

(b) the amount of rent paid by each school for these tents per month;

(c) the names of schools which will be having their pucca school building during the coming summer vacation of 1962; and

(d) the reasons for not having the pucca school buildings by other remaining schools?

The Minister of Education (Dr. K. L. Shrimall):

(a) (i) Government School	31
(ii) Schools run by Local Bodies	102
(b) (i) Government Schools	Rs. 10,433 per month for all the schools
(ii) Schools run by local bodies	Rs. 23,327 per month for all the schools